

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P. No. 1022/2016

IN THE MATTER OF:

GSC Industries Pvt. Ltd.

.....Petitioner

v.

Metaphor Exports Pvt. Ltd.

.....Respondent

SECTION : UNDER SECTION 560(6)

Order delivered on 05.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s) : Mr. Manoj Kumar Garg & Mr. Siddhartha Patra, Advocates

For the ROC Delhi : Mr. Manish Raj, Company Prosecutor
/RD (NR) Delhi

ORDER

Arguments heard. Order reserved.



(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT



(DEEPA KRISHAN)
(MEMBER TECHNICAL)

05.09.2017

Vineet